NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CA (CAA) No.213/230/HDB/2018
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	
NAME OF THE TRANSFEROR/DEMERGER COMPANY	IDL Buildware Ltd (Transferor Co.1) & Gulf Carosserie India Ltd (Transferor Co.2) & GOCL Corporation Ltd (Transferee Co.)
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri P. Vikram, Ld. Counsel for the Applicant.

Post the case on 26.02.2018.

Member (T)

Member (J